

**Government of Odisha
Department of Women & Child Development**

No. PT1-WCD-CW-MISC-0026-2023- 13931

/ Date: 06-07-2023

NOTIFICATION

In accordance with the provisions contained under sub-sections (1) and (2) of section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 read with rules 3 and 105 of Odisha Juvenile Justice (Care and Protection of Children) Rules, 2018, the Juvenile Justice Boards in respect of following districts are constituted for exercising the powers and to discharge the duties conferred on such Board in relation to children in conflict with law as prescribed under the Act and the Rules framed thereunder.

Sl. No.	Name of the District	Sl. No.	Composition of the Juvenile Justice Board	Designation
1	2	3	4	5
1	Nuapada	1	Registrar, Civil Court	Principal Magistrate
		2	Nivedita Samal, At- Sirtol , Laxminagar, WN- 11 Po./Dist.- Nuapada -766105 .	Member
		3	Vikash Ranjan Lawrence, W-09, Khariar Road Nuapada - 766104 .	Member
2	Ganjam	1	Registrar, Civil Court	Principal Magistrate
		2	Suvada Rani Nayak, Sudeshna Bhawan, H No.- RHN/18, At- Ramahari Nagar, Main Lane	Member

			Janausadhi Shop ,Near Janana Hospital. Po.- Berhampur Ganjam - 760001	
		3	Ch. Jyoti Kumari , Nagulupetta Street,Chhatrapur, Ganjam - 761020 .	Member
3	Rayagada	1	Registrar, Civil Court	Principal Magistrate
		2	Padmalaya Mishra, Mahatab Road Near Jagannath Complex, Rayagada	Member
		3	Pranati Patra, Hira Bhawan,Madhusudan Nagar Rayagada	Member
4	Angul	1	Registrar, Civil Court	Principal Magistrate
		2	Gitanjali Pradhan , At- Fullajhari, Po.- Khemala,P.S.- Khamara.Angul -759119 .	Member
		3	Rajat Ranjan Dash , At- Kemanda ,Via- Hakimpada P.S. - Sadar Dist.- Angul - 759143.	Member
5	Koraput	1	Registrar, Civil Court	Principal Magistrate

		2	Sibananda Mishra , Balipata street ,Jeypore- 764001	Member
		3	Nibedita Rath, Bikram Nagar,Jeypore, Koraput- 764001 .	Member
6	Jharsuguda	1	Registrar, Civil Court	Principal Magistrate
		2	Sanjukta Mahapatra, At/Po.- Brajarajnagar .	Member
		3	Mamata Tripathy, Milan Market, OMP Line, Jharsuguda -768204	Member
7	Gajapati	1	Registrar, Civil Court	Principal Magistrate
		2	Bhagyalakshmi Nayak, At- Dolo Tank Road Po./P.S.- Paralakhemundi Dist.- Gajapati .	Member
		3	Rabindra Kumar Palo, Ramakrusna Nagar, Near New Bus Stand, Berhampur .	Member
8	Bargarh	1	Registrar, Civil Court	Principal Magistrate
		2	Prayas Kumar Dash,	Member

			Ward No- 13, Near-Panchayat College Welcome Gate ,Bargarh - 768028 .	
		3	Nirjana Mahar, At- BSNL Telephone Exchange , Matia Sahi,Angul.	Member
9	Kendrapara	1	Registrar, Civil Court	Principal Magistrate
		2	Sushama Satapathy , Garapur new Colony,Po.- Kapaleswar Dist.- Kendrapara	Member
		3	Dr. Rajendra Prasad Tripathy , Keshpur Bazar,Kendrapara,754211 .	Member
10	Puri	1	Registrar, Civil Court	Principal Magistrate
		2	Rojalin Sahu, c/o Jagabandhu Sahu, At/po.- Patrapada ,Bhubaneswar, Dist.- Khurda.	Member
		3	Mahabir Rudra Narayan Sahoo, At- Labanikhia Chhak, Near- Patara Matha Puri-752001.	Member
11	Bolangir	1	Registrar, Civil Court	Principal Magistrate
		2	Dillip Kumar Mukhi, At-Ufula, Po.- Birmaharajpur, Dist.- Subarnapur .	Member

	3	Manjulata Meher , Rajendrapada,Royal Garden,Bolangir.	Member
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2. The appointment of any member of the Board, except the Principal Magistrate, may be terminated after holding an inquiry by the State Government, as stipulated under sub-section (7) of section 4 of the Act, if she/he —

- (i) has been found guilty of misuse of power vested under this Act; or
- (ii) fails to attend the proceedings of the Board consecutively for three months without any valid reason; or
- (iii) fails to attend less than three-fourths of the sittings in a year; or
- (iv) becomes ineligible under sub-section (4) of section 4 of the Act during his term as a member.

3. The Board shall function as a Bench and shall have the powers conferred by the Code of Criminal Procedure, 1973 (2 of 1974) on a Judicial Magistrate of First Class.

4. The Board shall meet at such times and shall observe such rules in regard to the transaction of business at its meetings, as may be prescribed.

5. This Notification is in supersession of all previous Notifications/ Office Orders relating to the constitution of Juvenile Justice Board in respect of the above mentioned districts. The tenure of the Boards shall be for a period of **03 years** from the date of notification.

By order of the Governor

[Signature]
5/7/2023

Commissioner-cum- Secretary to Govt.

Memo No. 13932 /WCD, Date: 06-07-2023

Copy along with soft copy forwarded to the Secretariat Gazette Cell In-charge, Gazette Cell, Commerce and Transport Department, Bhubaneswar with a request to publish the Notification in an Extraordinary Issue of the Odisha Gazette and send 100 (hundred) copies to this Department.

[Signature]
5/7/23
Additional Secretary to Govt.

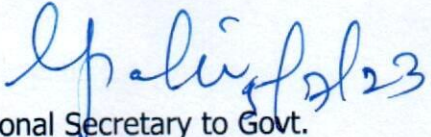
Memo No. 13933 /WCD, Date: 06-07-2023

Copy forwarded to the Chairperson, High Level Committee-cum-Executive Chairperson, State Legal Services Authority, Cuttack / Chairperson, State Level Selection Committee / Special Officer (Special Cell) , Orissa High Court, Cuttack / Principal Magistrates of the JJBs for kind information.

[Signature]
5/7/23
Additional Secretary to Govt.

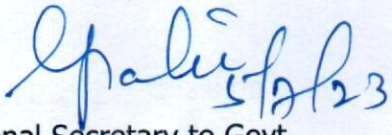
Memo No. 13934 /WCD, Date: 06-07-2023

Copy forwarded to the Secretary, Juvenile Justice Committee, Hon'ble Orissa High Court, Cuttack for kind information.


Additional Secretary to Govt.

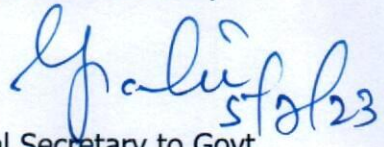
Memo No. 13935 /WCD, Date: 06-07-2023

Copy forwarded to the Additional Secretary to Govt., Home Deptt. / Persons concerned for information and necessary action.


Additional Secretary to Govt.

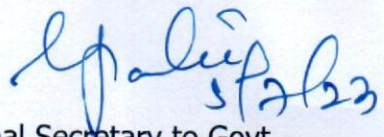
Memo No. 13936 /WCD, Date: 06-07-2023

Copy forwarded to Chairpersons of all the CWCs for information and necessary action.


Additional Secretary to Govt.

Memo No. 13937 /WCD, Date: 06-07-2023

Copy forwarded to the P.S to the Hon'ble Minister/ P.S. to the Commissioner-cum-Secretary to Govt. for kind information of the Hon'ble Minister / Commissioner-cum-Secretary to Govt.

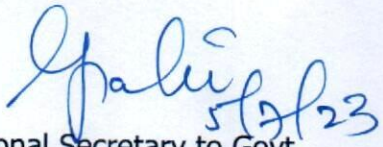

Additional Secretary to Govt.

Memo No. 13938 /WCD, Date: 06-07-2023

Copy forwarded to all Collectors concerned / DCPOs concerned for information and necessary action.

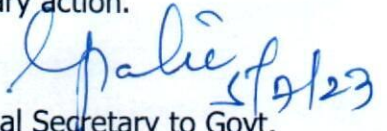
Collectors are requested to ensure that a copy of the Notification constituting the JJB in respect of the district has been duly received by the selected candidates . It is also requested to call upon the Members to submit an undertaking / declaration fulfilling the conditionalities prescribed under Sub Rule 5 of Rule 105 and Sub Rule 10 of Rule 98 of the Odisha Juvenile Justice (Care and Protection of Children) Rules, 2018. Only after such confirmation with regard to provisions mentioned in the preceding sentence, they may assume the position of Member within 3 working days.

Collectors are also requested to call upon the members ,who are residing outside the Districts (in other districts) to submit an undertaking that they would be residing in their respective Headquarters/ Districts in which they are selected as member , failing which their appointment would be liable for termination.


Additional Secretary to Govt.

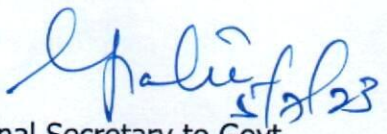
Memo No. 13939 /WCD, Date: 06-07-2023

Copy forwarded to the Director, OSCPS, W & CD complex, Plot No-483(pt), Ganga Nagar, Unit -6, Bhubaneswar for information and necessary action.


Additional Secretary to Govt.

Memo No. 13940 /WCD, Date: 06-07-2023

Copy forwarded to the Under Secretary to Govt., I.T. Section for information and necessary action. He is requested to web-host the Notification in the website of this Department.


Additional Secretary to Govt.